

F. No. 1244 / CESTAT/CPIO-ND/VPP/2017
Customs Excise and Service Tax Appellate Tribunal
West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 7/7/17

ID No. 12-44/17

To,

Sh. Rakesh Singh
E/204, Tekonia.
Balagamj Near UCL Bank
Agar - 282004

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. Dt. 17/4/17 and our ID No. 12-44/17 the information received from AR/Excise containing is enclosed herewith for your reference please. 01 Page

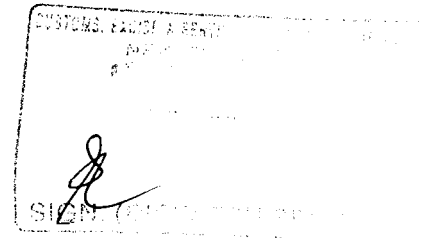
You are, Therefore, requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

V.P. Pandey
(V.P. Pandey)

Central Public Information Officer



Excise Division Bench

Point:4 Appeal No. E/3335-3343/2006 is already decided vide Final order No. 280-288/2008. As per record of software. However, for confirmation inspection of record may be made as per the CESTAT procedure rules.

COPY To



Assistant Registrar
Excise Appeal Branch

C.P.I.O.

11
IDNO-12-44/2017

SPEED POST

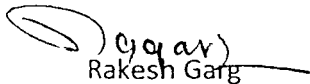
APPLICATION UNDER SECTION 6 OF THE RIGHT TO INFORMATION ACT, 2005

To

The Public Information Officer,
Office of the C.E.S.T.A.T,
Customs, Central Excise & Service Tax,
West Block No. 2,
R.K.Puram, New Delhi-110066.

1	Name of the Applicant	Rakesh Garg
2	(g) Address	6/204, Tikonja, Belanganj, Near UCCO Bank, Agra-282004
	(h) Phone No.	9837055870
	(i) Fax No.	-
3	Whether a Citizen of India	Yes
4	Particulars of Information	That it was informed by the Assistant Commissioner/ CPIO Central Excise Commissionerate, Kanpur vide his RTI Order No. 28/RTI/2017 dated 15/03/2017(copy enclosed herewith for ready reference) that the Final Order in Central Excise Appeal No. 3335 to 3343 of 2006-DB in the case of M/s Prestige Paints, Kanpur and others, is still pending in the Hon'ble C.E.S.A.T., Delhi. That it is further to inform that the above referred appeal, is not pending with the CESTAT, Allahabad, as informed by the Assistant Registrar/HOO, CESTAT, Allahabad vide his letter dated 24/01/2017(copy enclosed herewith for ready reference).
	(1)Details of information required.	Kindly intimate the present status of the case in the appeal No. 3335 to 3343 of 2006-DB in the case of M/s Prestige Paints, Kanpur and others, for which we shall feel highly obliged.
5	I state that the information sought does not fall within the exemption contained in Sections 8 & 9 of the Right to information Act,2005 and to the best of my knowledge it pertains to your office.	
6	A Postal Order No. for Rs.50/- bearing No. 90G-768539 towards payment of fee is enclosed herewith. You are requested to filing the name in which the Postal Oder is payable.	
7	As per Rule 4(a) of the Right to Information (Regulation of Fee and cost) Rules,2005 a fee of Rs.10/- per page is payable.	
8	As per Section 7 of the RTI Act,2005 information is to be provided within 30 days of the application.	

AR
EAM


Rakesh Garg

Signature of Applicant.

Place:- Agra.

Encl:- As above.

CPIO Dally
17/4/18

FO 280-288/200

File No 03/RTI/CESTAT/Ald/2017
Customs, Excise & Service Tax Appellate Tribunal
Old Red Building, 38, MG Marg, Civil Lines
Allahabad

Dated : 24/01/2017

To,

Shri Rakesh Garg
6/204, Tikonia Belanganj
Near UCCO Bank
Agra - 282 004
(UP)

Subject : Information sought under RTI Act- reg

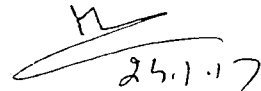
Sir,

With reference to your applications No Nil dated 17/01/2017 received at this Tribunal on 20/01/2017. CPIO RTI No 03/RTI/CESTAT/Ald/2017.

Point wise reply of your RTI is as under:-

Point 1 - The appeal against the OIO No 07/MP/2006 dated 31/03/2006 has not been received from CESTAT New Delhi. Hence, any further enquiry may please be dealt with CESTAT New Delhi

Yours faithfully,



(Mukesh Gupta)

Assistant Registrar/HOO

Recd -
27/1/17

15.03.2017

Rakesh Garg, 6/204, Tikonia, Belanganj, Near UCCO Bank, Agra - 282004, filed an application dated 20.02.2017 under the Right to Information Act, 2005 [here-in-after referred to as RTI Act, 2005]. The applicant has submitted Indian Postal Orders bearing No. 34F 753875 for Rs.10 towards the application fees. The said application was received in this office on 22.02.2017.

On receipt of the aforementioned application, I provide the following information to the applicant under Section 7(1) of the RTI Act, 2005.

That as per the records of this office, no Final Order in the Excise Appeal No.3335 to 3343 of 2006-DB in the case of M/s Prestige Paints, Kanpur has been received in this office till date either from CESTAT, New Delhi or Allahabad. In the above reference, it is to further inform you that this office vide letter C.No.IV-697/R/C/2006/8597-98 dated 26.12.2012 and letter of even C.No. 559-60 dated 03.02.2017 has requested the Hon'ble CESTAT, New Delhi and Allahabad respectively for early listing of the aforesaid case.

If the applicant is aggrieved with this order, he may prefer an appeal before Additional Commissioner /First Appellate Authority (RTI), Customs, Central Excise & Service Tax, 117/7, Sarvodaya Nagar, Kanpur within thirty days from the date of receipt of this order under Section 19(1) of the RTI Act, 2005.

To,

Rakesh Garg, 6/204,
Tikonia, Belanganj,
Near UCCO Bank,
Agra - 282004

Chanchal
15/03/17

(CHANCHAL KUMAR TIWARI)
ASSTT. COMMISSIONER/CPIO
CENTRAL EXCISE: KANPUR.

19/8/17
20/3

Speed Post

Dated 22/05/2017

To

The Assistant Registrar
C.E.S.T.A.T
Block No.2, R.K. Puram,
New Delhi.-110066

Subject:- Our RTI Application dated 15/04/2017, which was forwarded to you by the CPIO, CESTAT, New Delhi vide his letter dated 17/04/2017(ID No.12-44/2017) for furnishing of information by you to the undersigned –Regarding.

Dear Sir,

With reference our RTI Application dated 15/04/2017(copy enclosed), which was forwarded to you by the CPIO, CESTAT, New Delhi vide his letter dated 17/04/2017(ID No.12-44/2017) for furnishing the required information by your office, to the undersigned.

2. In this matter, it is to inform you that the information as sought in our RTI Application dated 15/04/2017, had not been received so far by us, therefore, we request to kindly provide the said information at an early date for which we shall feel highly obliged.

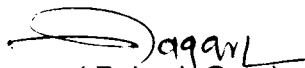
Encls:- One(as above)

Thanking You,

Yours faithfully,

(Rakesh Garg)
6/204, Tikonia Belanganj,
Near UCCO Bank Agra-282004.

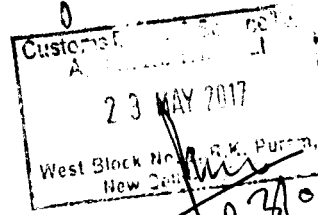
✓ Copy to the CPIO, CESTAT, Block No.2, R.K.Puram, New Delhi-110066 for information and necessary action please.


(Rakesh Garg)
6/204, Tikonia Belanganj,
Near UCCO Bank Agra-282004.

To

The Assistant Registrar
C.E.S.T.A.T
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New Delhi.-110066

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(Rakesh Garg)
6/204, Tikonia Belanganj,
Near UCCO Bank Agra-282004.


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(Rakesh Garg)
6/204, Tikonia Belanganj,
Near UCCO Bank Agra-282004.

Encl, 1

West Block No. 2,
R.K.Puram, New Delhi-110066.

1	Name of the Applicant	Rakesh Garg
2	(g) Address	6/204, Tikonia, Belanganj, Near UCCO Bank, Agra-282004
	(h) Phone No.	9837055870
	(i) Fax No.	-
3	Whether a Citizen of India	Yes
4	Particulars of Information	That it was informed by the Assistant Commissioner/CPIO Central Excise Commissionerate, Kanpur vide his RTI Order No. 28/RTI/2017 dated 15/03/2017(copy enclosed herewith for ready reference) that the Final Order in Central Excise Appeal No. 3335 to 3343 of 2006-DB in the case of M/s Prestige Paints, Kanpur and others, is still pending in the Hon'ble C.E.S.A.T., Delhi. That it is further to inform that the above referred appeal, is not pending with the CESTAT, Allahabad, as informed by the Assistant Registrar/HOO, CESTAT, Allahabad vide his letter dated 24/01/2017(copy enclosed herewith for ready reference).
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Rakesh Garg
Signature of Applicant.
Place:- Agra.
Encl:- As above.

15/4/17

भारतीय डाक
SP JHNS HILL <282004>
EU012495065IN
Counter No:1, OP-Code:VIREN India Post
To:THE PULICE RELATION,R K PURAM
DELHI, PIN:110066
From:RAKESH GARG , AGRA
Wt:30grams,
Amt:40.00 ,15/04/2017 ,12:09
Taxes:Rs.5.00<<Track on www.indiapost.gov.i

IDNO-12-44/2017

SPEED POST

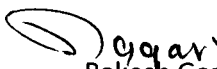
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2	(g) Address	6/204, Tikonia, Belanganj, Near UCCO Bank, Agra-282004
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AR
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Rakesh Garg
Signature of Applicant.
Place:- Agra.
Encl:- As above.

CPIO Delhi
17/4/18

FO 280-288/2008

File No 03/RTI/CESTAT/Ald/2017
Customs, Excise & Service Tax Appellate Tribunal
Old Red Building, 38, MG Marg, Civil Lines
Allahabad

Dated : 24/01/2017

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✓ Shri Rakesh Garg
6/204, Tikonia Belanganj
Near UCCO Bank
Agra - 282 004
(UP)

Subject : Information sought under RTI Act- reg

Sir,

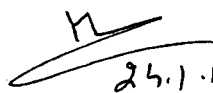
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Recd.
27/1/17

Yours faithfully,


24.1.17

(Mukesh Gupta)
Assistant Registrar/HOO

SPEED POST

**OFFICE OF THE COMMISSIONER, CUSTOMS, CENTRAL EXCISE
& SERVICE TAX, 117/7, SARVODAYA NAGAR, KANPUR – 208 005**

C.No.118/RTI/CEX/KNP/2016/

1067
15.3.17

Dated : 15.03.2017

ORDER NO. : 28 /RTI/2017

DATED : 15.03.2017

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To,

Rakesh Garg, 6/204,
Tikonia, Belanganj,
Near UCCO Bank,
Agra - 282004

Chanchal
15/3/17

(CHANCHAL KUMAR TIWARI)
ASSTT. COMMISSIONER/CPIO
CENTRAL EXCISE: KANPUR.

19/8/17
20/3